

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO. 192 OF 2019**

**IN THE MATTER OF**

**Enness Capitals Pvt. Ltd. & Ors.**

**...Appellants**

**Vs**

**Hyderabad Securities and Enterprises Ltd & Ors.**

**.... Respondents**

Mr. Virender Ganda, Sr. Advocate, Dr. S.V. Ramakrishna, Mr Anand Singh and Mr. Aman Chaudhary, Advocates for appellants

Mr. Arun Kathpalia, Sr. Advocate, Mr. Swapnil Gupta, Ms Shivam B, Advocates for R1 to R3

**ORDER**

**17.02.2020:** Learned counsel for the appellants has concluded his arguments. Let the matter be fixed for Respondents' arguments on **18.2.2020.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**bm/kam**